

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1120/2016**

Jabalpur, this Thursday, the 21<sup>st</sup> day of June, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

S. Vagerwal  
S/o Shri H.L. Vagerwal  
aged about 45 years  
Jt. General Manager,  
Ordnance Factory Khamaria  
Jabalpur (MP) 482005

**-Applicant**

(By Advocate –**Shri Amardeep Gupta**)

**V e r s u s**

1. Union of India,  
Through the Secretary  
Government of India,  
Ministry of Defence,  
Department of Defence Production  
& Supplies South Block  
New Delhi 110001

2. The Chairman & DGOF  
Ordnance Factory Board,  
10-A S.K. Bose Road  
Kolkata W.B. 700001

3. The General Manager  
Ordnance Factory Itarsi,  
Dist. Hoshangabad (MP) 461122

**- Respondents**

(By Advocate –**Shri S.K. Mishra**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application.

**2.** Allowed.

**3.** Accordingly, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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